

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

(IB)-582/ND/2017

In the matter of

Star Mobitel Ltd.

....PETITIONER

Vs.

Micromax Informatics Limited

.. RESPONDENT

SECTION :

Under Section 9 of IBC Code , 2016

Order delivered on 24.1.2018

Coram :

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner /applicant

: Mr. Mohit Aggarwal, Advocate

Mr. Vishesh Issar, Advocate

For the Respondent/Corporate Debtor : Ms. Snigdha Sharma, Advocate

Mr. Tanmaya Nirmal, Advocate

Mr. Gaurav Priyadarshi, Advocate

For the Intervener

:

ORDER

At the request of the Ld. Counsels for the parties, the matter is adjourned to 06.2.2018

-Sd/-
(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
24.1.2018